

COURT-II
APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 57 of 2014

Dated : **16th October, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
 Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Himachal Pradesh State Electricity Board ltd. Appellant(s)
 Versus
Himachal Pradesh Electricity Regulatory Respondent(s)
Commission & Ors.

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra
 : Mr. S. Pandit for R-1

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **18th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/jps